## Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.A.No.125/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th July, 2017, 10.30 A.M.

Name of the Company Under Section		East India Commercial Co. Limited 230-232		
1	PRACTICING CO	INPANY SCERETARY	SRI BASRANGI SURE MILLS NIT LTD SE FAST IMPIA COMMERCIAL (O LTD	Vineela ludgulor
2	KHUSHBOO GI	JULY DIENTA		Khushbeo Culpul 18/07/2017

ORDER

Ld. Pr. CS for the petitioner has filed an affidavit annexing the consent letters of secured and unsecured creditors along with the members. Heard the arguments. Reserved for order.

SAL-(Vijai Pratap Singh) Member (J)

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